

**NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH**  
**NEW DELHI**

C.P No. 43(ND)/2016  
C. A No.

**CORAM:**

**SH. R. VARADHARAJAN**  
Hon'ble Member (J)

**Ms. Deepa Krishan**  
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2017**

**NAME OF THE COMPANY : M/S.**

Central Bank of India

V/s

Surya Pharmaceuticals Ltd.

**SECTION OF THE COMPANIES ACT: 237(b)**

**S.NO.                      NAME                      DESIGNATION                      REPRESENTATION                      SIGNATURE**


1. SHIPRA SHUKLA (Adv.) (Advocate) Central Bank of India


2. ZORAWAR SINGH, ADV. ADVOCATE SURYA PHARMACEUTICALS LTD.

**ORDER**

Learned Counsel for the parties are present and request for some more time to file the synopsis and written statement. Final opportunity is granted for filing written synopsis, written statement and list of citations, if any. Post the matter on 11.05.2017 for further hearing.

List the matter on 11.05.2017.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

U.D.Mehta  
17.04.2017